

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3087
(To be answered on the 4th August 2022)**

NAVY CURBS AT VISAKHAPATNAM INTERNATIONAL AIRPORT

3087. SHRIMATI GODDETI MADHAVI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Visakhapatnam International Airport which is under the administrative Control of Navy, is hampering the growth for Commercial flights due to restrictions being imposed by the Navy and if so, the details thereof;
- (b) whether it is also a fact that the officials of Navy are not allotting slots for commercial flights during night particularly after 1100 pm, which resulted in cancellation of domestic and international flights and if so, the details thereof;
- (c) whether the Government has issued directions to the Navy not to impose the restrictions on commercial flights at Visakhapatnam International Airport and allow commercial flights for twenty four hours and if so, the details thereof; and
- (d) whether expansion works for new Parallel Taxi Track has been started for smooth functioning of Navy operations along with the reasons for delay in expansion of its second runway and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

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- (a) & (b): No, Sir. No such restrictions have been imposed by the Indian Navy/ Ministry of Defence for commercial flights. Vishakhapatnam Airport is operational 24 hours.
- (c): Does not arise.
- (d): Airports Authority of India has not taken up any work of new parallel taxi track at Vishakhapatnam Airport.
